

**Export Duty on Pepper**

1111. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether the question of reducing the export duty on lighter varieties of pepper has been considered; and

(b) if so, the result thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) As a result of consideration of the question, the rate of export duty on lighter varieties of black pepper known as 'light pepper' and 'pinhead pepper' was reduced from Re. 1.25 per kilogram to 90 paise per kilogram and 50 paise per kilogram, respectively, vide Ministry of Finance (Department of Revenue and Insurance) notification No. 6-Customs dated the 3rd February, 1967.

**Data Supplied by National Sample Survey**

1113. Shri K. Anirudhan:  
Shri Vishwanatha Menon:  
Shri K. M. Abraham:  
Shrimati Susela Gopalan:  
Shri Umanath:  
Shri P. P. Esthese:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission has made little use of the data supplied by the National Sample Survey; and

(b) if so, the reasons therefor?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Aroka Mehta): (a) No, Sir. Planning Commission has been making use of NSG data. A note giving examples of such use is laid on the Table of the House. [Placed in Library. See No. LT-400/67].

(b) Does not arise.

**Financial Assistance for Relief work in Bihar**

1114. Shri Virendrakumar Shah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the former Chief Minister of Bihar was assured of famine relief funds to the tune of Rs. 30 crores;

(b) whether the present non-Congress Ministry is virtually denied anything beyond the outlay already incurred by the outgoing Ministry; and

(c) if so, the reasons therefor?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No assurance for a specific sum of this order was given; the State Government were, however, assured of the maximum possible financial assistance for the relief operations.

(b) No, Sir.

(c) Does not arise.

**Allotment of Land for National Ranges**

1115. Dr. Karni Singh:  
Shrimati Nirlep Kaur:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the National Rifle Association of India has been requesting Government for the allotment of land in Delhi for several years to build national ranges for the promotion of civilian rifle training and target shooting; and

(b) the reasons for not granting the land so far?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b) In September, 1962 Government had allotted to the National Rifle Association land measuring about 95 acres on the Upper Ridge Road which is 'green' area under the Master Plan of Delhi. As the Association directed to put up